

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

CA/TA/MP, No. 117 /1993 (in CA. No. 40/93)

Geny. Secretary, CS? Versus Ditender Kumar Saini & Anr.
Jaipur

Date of Order	Orders
	This is an M.P. (in CA. No. 40/93) for amendment of the cause title. On scrutiny it has been found in order. S.O. (CT) 18/2/93 10/1
10/2/93 used 10/2	Mr. M. Rafiq Counsel for petitioner. Register & Put up in Court for admission on 12-3-93 a/p CA. <i>[Signature]</i> REGISTRAR C.A.T., JAIPUR
12/3/93	Mr. M. Rafiq - Counsel for the applicant. MP is allowed & stands dismissed. <i>[Signature]</i> (B.N. Choudhary) Member (Adm.) <i>[Signature]</i> (D.L. Mehta) Vice-Chairman
	Copy sent to the app. Counsel & supp. on vide 2148 to 2149 Date <u>30-3-93</u> <i>[Signature]</i> 18/3/93